



File No.: 10/47/2017-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
02nd & 03rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, C.G.O. Complex, Lodhi Road, New Delhi- 110003.

Dated: 28.10.2025

OFFICE ORDER

(No. 134/2025)

Subject: Sexual harassment of women at workplace – Re-constitution of Internal Complaints Committee.

As per the orders of the Hon'ble Chairperson, National Company Law Appellate Tribunal and in supersession of the Office Order of the even number dated 29.04.2025, the Internal Complaints Committee of NCLAT, under section 4 of The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 is hereby re-constituted as under: -

- | | |
|---|-------------|
| 1. Ms. Saudamini Singh, Deputy Registrar, NCLAT | Chairperson |
| 2. Smt. Rekha Sharma, Steno Gr. II (PA), NCLAT | Member |
| 3. Ms. Kunjamma Mathew, National President, YWCA of India | Member |

The Committee shall function in accordance with the provisions of "The Sexual harassment at Workplace (Prevention, Prohibition and Redressal) Act, 2013" as passed by the Parliament. The composition of the Committee shall take effect from the date of issue of this Office Order and its Chairperson and other Members shall hold office for a period of three years or until further orders, whichever is earlier.


(Sunit Chandra)
Registrar

To

The Chairperson and the Members of the Internal Complaints Committee.

Copy for information to:

1. SPS/PA to Hon'ble Chairperson
2. NCLAT, Chennai Bench
3. Shri Hemant Kumar, Under Secretary to Government of India, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi
4. PS to Registrar
5. Notice Board / NCLAT Website.
6. Office Order file.